

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

R.A. No. 125/1997 & MA 961/1997 IN
O.A. No. 877/1997

New Delhi this the 19th day of May, 1997

(5)

HON'BLE MR. JUSTICE K.M. AGARWAL, CHAIRMAN
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)

G.D. Pappoi
S/o Shri Gangaram
R/o H.No.5/31, Risal Singh Nagar, ITI Road,
Aligarh-202001(U.P). ...Applicant

Versus

1. Union of India through
its Secretary,
Ministry of Industries,
New Delhi.
2. The Development Commissioner,
Small Scale Industries Department,
7th Floor, Nirman Bhavan,
Ministry of Industries,
New Delhi.
3. The Director,
SISI, Sakinaka,
Andheri Road,
Bombay-400072. ...Respondents

ORDER BY CIRCULATION

Hon'ble Mr. K. Muthukumar, Member (A)

We have seen the Review Application filed by the applicant seeking to review the order passed in O.A. No. 877/1997. The applicant has not pointed out any error or omission on the face of the record. On the other hand, he seeks to reagitate the same matter in a Review Application, which is not permissible under Order 47 Rule 1 of the

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CPC read with Rule 17 of the C.A.T. (Procedure) Rules, 1987. The Review Application is accordingly rejected.

(b)



(K.M. AGARWAL)
CHAIRMAN



(K. MUTHUKUMAR)
MEMBER (A)

Rakesh